

advance. List this matter on Board on 07.08.2023, for further consideration and hearing.

MA 328/2019 MA 2556/2019 MA 2557/2019 MA 2988/2019 MA 3845/2019

CA 3009/2019 CA 511/2020 CA 233/2021 CA 362/2021 IA 1739/2021

Intervention Petition 2/2022 CA 136/2022 CA 632/2022 CA /8/2023 CA

223/2023

List these matters on Board on 07.08.2023, for further consideration and hearing.

CA 122/2022

This Company Application is wrongly on Board today, as the same is not pertaining to the present Company Petition. Registry is directed not to list this Application again in the present Company Petition.

Sd/-

Sd/-

**ANU JAGMOHAN SINGH
MEMBER (TECHNICAL)**

**H. V. SUBBA RAO
MEMBER (JUDICIAL)**

Vedant Kedare